

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2764**

TO BE ANSWERED ON THE 18TH MARCH, 2025/ PHALGUNA 27, 1946 (SAKA)

VIBRANT VILLAGES PROGRAMME IN HIMACHAL PRADESH

†2764. DR. RAJEEV BHARADWAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total funds allocated to Himachal Pradesh so far under the Vibrant Villages Programme;

(b) the funds allocated/proposed to be allocated to Himachal Pradesh under the said Programme for the financial year 2024-25; and

(c) the details of the developmental works which have been focused upon under the Vibrant Villages Programme?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): Central Government has approved Vibrant Villages Programme (VVP), as a Centrally Sponsored Scheme, on 15th February, 2023 for comprehensive development of the select villages in 46 blocks abutting northern border in 19 districts in 4 States & 1 UT including Himachal Pradesh.

The programme envisages focused areas of interventions in the select villages for creation of opportunities for livelihood generation through

promotion of tourism & cultural heritage, skill development & entrepreneurship and development of cooperative societies including agriculture/horticulture, cultivation of medicinal plants/herbs etc. The interventions also include providing road connectivity to unconnected villages, village infrastructures, energy including renewable energy, television & telecom connectivity.

So far, under the Vibrant Villages Programme, a total of 79 projects with an outlay of Rs. 93.57 Crore have been sanctioned in select villages of Himachal Pradesh under VVP by MHA and under convergence by the other Ministries.
